

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5055
ANSWERED ON:25.04.2013
DELAY IN CONSTRUCTION OF NEW POWER PLANTS
Rama Devi Smt. ;Sinh Dr. Sanjay

Will the Minister of POWER be pleased to state:

- (a) whether the administrative red tapism is one of the major reasons for delay in construction of new and the completion of under construction power plants in the country;
- (b) if so, the details and the reaction of the Union Government thereto;
- (c) whether the Union Government proposes to carry out reforms in the existing procedures for early construction and commissioning of the power projects; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) :The major reasons for delay in construction of new and completion of under construction power generation plants, inter-alia, include delay in the placement of orders for main plant equipment, slow progress of civil works, contractual disputes between project developer and contractor and their sub-vendors / sub-contractors, poor geology, flash flood, delay in land acquisition, environmental concern, law and order problems/local issues and difficult climate conditions. Several steps have been taken by the Government for early construction and commissioning of power projects in a timely manner. These, inter alia, include constitution of a Task Force on Hydro Project Development to look into all issues relating to development of hydro-power including issues of rehabilitation and resettlement of project affected persons; constitution of an Inter-Ministerial Group (IMG) to evolve a suitable framework to guide and accelerate the development of hydropower in the North-East; setting up of a Power Project Monitoring Panel by the Ministry of Power to independently follow up and monitor the progress of the hydro/thermal projects to ensure that projects are executed in time; and setting up of an Advisory Group under the Chairmanship of Hon`ble Minister of State for Power (Independent Charge) to discuss and deliberate periodically issues pertaining to the Power Sector and suggest reform in different areas related to the sector.